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# NATIONAL COMPANY LAW TRIBUNAL
## BENGALURU BENCH
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## COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.07.2018.

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala,**
2.Hon'ble member (T) D**r. Ashok Kumar Mishra**

| CP/CA No | Purpose | Section | Name of Petitioner | Petitioner Advocate | Name of Respondent | Respondent Advocate |
|---|---|---|---|---|---|---|
| CP No. 51/BB/2018 | For hearing | Sec 252 | Mr. Rajwanth Sing | GKM Associates | ROC | |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---|---|---|---|
| 1. | RAKESH BHATT 9036272199 | APPELLANT | Raky |

## ORDER

Heard Shri Rakesh Bhat, Learned Counsel for Petitioner.

Post the case for final hearing on 18.07.2018.

**Member (T)** **Member (J)**

Balaji